

परियोजनाओं के क्रियान्वयन में मुख्य कमियों का पता लगाता है।

- (5) ग्राम विद्युतीकरण निगम ने राज्य विजली बोर्डों से स्कोमवार वार्षिक कार्यक्रम तैयार करने के लिए अनुरोध किया है जिसमें अन्य बातों के साथ-साथ वर्ष के दौरान किए जाने वाले प्रस्तावित कार्य, कार्य के क्रियान्वयन के लिए सामग्रियों की समस्त आवश्यकताएं, सामग्रियों के आर्डर/प्राप्त सामग्रियों तथा विद्यमान संगठन संरचना या प्रस्तावित संगठन के ढांचे को दर्शाया गया हो।

Intermediates used by Wyeth Labs for production of Prednisolone

2945. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact that the recent belated action of his Ministry to reverse the decision regarding technology content of Ethoheptazine citrate has resulted in substantial imports of the drug at substantially high price;

(b) whether it is a fact that Wyeth Labs have used large quantities of imported and indigenously procured intermediates for the production of Prednisolone;

(c) if so, what is the quantity imported and procured in the country, separately, during the last three years year-wise; and

(d) whether his Ministry will have full check about the imports of intermediates while doing cost investigation of prednisolone; if so, by what method?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FER-

TILIZERS (SHRI R. C. RATH): (a) No, Sir. M/s. Wyeth Laboratories have intimated that they have not imported any Ethoheptazine Citrate during the last three years.

(b) and (c) Relevant details are being collected and shall be laid on the Table of the House.

(d) The Bureau of Industrial Costs and Prices have already undertaken cost-cum technical study to determine the fair price of Prednisolone. Imports of intermediates, if any, would also be taken into consideration as a part of this study.

Deposit of Provident Fund dues by News Agencies

2946. DR. BHAI MAHAVIR;
SHRI SHRIDHAR WASUDEO
DHABE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Management of Hindustan Samachar and Samachar Bharti are depositing Provident Fund dues of their staff with the Provident Fund Commissioner; and

(b) if not, what amount is outstanding against each of the two agencies in this regard?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): (a) According to the Provident Fund authorities M/s. Hindustan Samachar Co-operative Society Limited have not deposited the employees' share of contribution to the provident fund for the period from 3/80 to 10/80 and both the shares of contribution for the period from 11/81 to 9/83. The management of M/s. Samachar Bharti have not deposited the provident fund dues for the period from 10/79 to 12/79, 8/80 to 6/82 and 10/82 to 1983.

(b) The following amounts were outstanding as on 30th September 1983:

	Amount due (Rupees in lakhs)
1. M/s. Samachar Bharti	5.21
2. M/s. Hindustan Samachar Co-operative Society Limited	7.81